

[English]

**Working and Living Condition of SC&ST****Carp Culture for Boosting Fish Production**

3636. SHRIBHAGEY GOBARDHAN: Will the PRIME MINISTER be pleased to state:

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(a) the progress made so far by the projects funded by the Department of Biotechnology for carp culture for achieving the target of fish production; and

(b) the efforts being made, if any, for import of foreign technology in this regard?

(a) whether any survey regarding working and living conditions of labour belonging to Scheduled Castes and Scheduled Tribes in different parts of the country has been conducted;

(b) if so, the salient findings of such socio-economic surveys; and

(c) the follow-up action taken on the basis of such findings to improve working and living conditions?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b). The Department of Biotechnology initiated an intensive carp culture programme in 1989 to achieve a carp production level of 25 tonnes per hectare per annum with high stocking density of Indian major carps and their hybrids utilising biotechnological tools. It has been possible to achieve the targets for both the first and second year of 10 and 15 tonnes per hectare per annum respectively. The harvest arranged at the Central Institute of Freshwater Aquaculture, Bhubaneswar on 26.9.1991 exceeded the target production by producing 15.78 tonnes per hectare for the first time in the country through indigenous R & D efforts).

This programme is being successfully implemented in close collaboration with ICAR and Ministry of Agriculture. The State Agriculture and Fisheries Departments are also associated. This project is totally based on indigenous R & D efforts and there has been no import of foreign technology.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). Yes, Sir. The Labour Bureau conducts Surveys regarding working and living conditions of labour belonging to Scheduled Castes and Scheduled Tribes in different parts of the country. So far, the Bureau has conducted 4 studies of workers belonging to each category the findings of which are published in the Survey Reports of the Labour Bureau.

(c) The Survey Reports are made available to Government and public for use in policy formulation and action programmes.

**Land to Jamia Millia Islamia University**

3637. SHRISYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has approved the master plan for the campus development prepared by the Jamia Millia Islamia, New Delhi;

(b) if so, the area of the land to be

acquired by the Delhi Development Authority or belonging to the DDA, proposed to be handed over to the University;

(c) the area of the land actually transferred to the University by December 31, 1992; and

(d) the reasons for the delay in the transfer of the rest of the land?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No. Sir.

(b) Does not arise in view of answer to (a) above.

(c) 94.68 acres.

(d) Does not arise, as the Master Plan for the Campus is yet to be finalised.

#### ITIs in the Country

3638. SHRISYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) The total number of Industrial Training Institutes in the country, State-wise, with the total number of trainees during 1990-91 and 1991-92;

(b) The total number of ITIs located in minority concentration districts; and

(c) The total number of trainees in such ITIs during the above period with the total number of trainees belonging to the minorities among them, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) Two statements indicating the total number of Industrial Training Institutes in the country under the purview of National Council for Vocational Training, State-wise with the total number of training seats during 1990-91 and 1991-92 are given in Statement I & II respectively.

(b) and (c). The information is being collected from the State Governments and will be laid on the Table of the House.

#### STATEMENT I

*As on 31.7.1990*

<i>S. No.</i>	<i>Name of the State/UT</i>	<i>Total Number of ITIs/ITCs</i>	<i>Total Number of Training Seats</i>
1	2	3	4
1.	Andhra Pradesh	263	40,000
2.	Arunachal Pradesh	1	204
3.	Assam	21	4,140
4.	Bihar	33	13,502
5.	Goa	15	2,844
6.	Gujarat	137	24,860